

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:219
ANSWERED ON:24.02.2015
HONOUR CRIME
Kher Smt. Kirron

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to recognise and specify honour crime as a separate category of crime;
- (b) if so, the details thereof and if not, the reasons therefor and
- (c) the present status of `The Prohibition of Interferences with the Freedom of Matrimonial Alliance Bill` .

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): Acting on the 242nd Report of the Law Commission on "Prevention of Interference with the Freedom of Matrimonial Alliances (in the name of Honour and Tradition)", the Ministry of law and Justice has taken up State-level consultations to prepare the final contour of the bill.